

Uttarakhand has been increased from 847 seats in Haj 2016 to 1061 seats in Haj 2017.

(b) and (c) All the pilgrims from Uttarakhand are from reserved category and therefore, there is no quota available for fresh applicants. As per the Haj Committee of India (HCoI) guidelines, in case the number of applications under Reserved Category received in a State/Union Territory (UT) exceeds the quota allocated to the State/UT, then Qurrah (draw of lots) will be conducted within the Reserved Category. Hence, draw of lots for the State of Uttarakhand is done at the State-level. As and when quota becomes available for fresh applicants, the State Haj Committee can choose to conduct draw of lots State-wise or District-wise.

(d) and (e) The Requests for increase in quota have been received from Uttarakhand. However, the HCoI distributes seats among the States/UTs in proportion to their Muslim population as per 2011 Census. As the quota for Haj 2017 has already been allocated among the States/ UT, no further quota is available for allocation to Uttarakhand.

Haj pilgrims

†4459. SHRI MAHENDRA SINGH MAHRA: Will the Minister of MINORITY AFFAIRS be pleased to refer to Unstarred Question 3028 answered in Rajya Sabha on 28 March, 2017 and state:

- (a) whether it is fact that Saudi Arabia has allowed more than double the number of Haj pilgrims from India this year as compared to earlier;
- (b) if so, whether Government would fix State-wise quota for Haj pilgrims;
- (c) if so, the quota fixed in this regard, the list thereof State-wise; and
- (d) if not, how the number of Haj pilgrims from States would be fixed?

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) No, Madam. As per the Annual Bilateral Agreement signed between India and Kingdom of Saudi Arabia for Haj 2017, a quota of 1,70,025 pilgrims {1,25,025 seats for Haj Committee of India (HCoI) and 45,000 seats for Private Tour Operators(PTOs)} has been allocated for Indian pilgrims, which is 25% more than the previous year.

†Original notice of the question was received in Hindi.

(b) and (c) The HCoI distributes seats among the States/Union Territories (UTs) in proportion to their Muslim population as per 2011 Census. If the number of Haj Applicants is less than the quota allotted to the State/UT concerned, such excess quota stands surrendered and is re-distributed among the States/UTs having applicants in excess of their allocated quota. The States/Union Territories-wise distribution of quota for Haj 2017 is given in the Statement (*See* below).

(d) Does not arise in view of (b) and (c) above.

Statement

State/UT-wise number of seats allocated for Haj 2017

Sl. No.	Name of States/Union Territory	Haj 2016	Haj 2017
1.	Andaman and Nicobar (UT)	48	52
2.	Andhra Pradesh	2052	2728
3.	Assam*	4476	4279
4.	Bihar	7025	6963
5.	Chandigarh (UT)	73	82
6.	Chhattisgarh	292	388
7.	Dadra and Nagar Haveli (UT)	15	21
8.	Daman and Diu (UT)	28	27
9.	Delhi (NCT)	1224	1628
10.	Goa	179	196
11.	Gujarat	7044	10877
12.	Himachal Pradesh	93	129
13.	Haryana	1011	1343
14.	Jammu and Kashmir	6359	7960
15.	Jharkhand	2719	3306
16.	Karnataka	4477	5951
17.	Kerala	9943	11197
18.	Lakshadweep (UT)	285	298
19.	Madhya Pradesh	2708	3599

Sl. No.	Name of States/Union Territory	Haj 2016	Haj 2017
20.	Maharashtra	7357	9780
21.	Manipur	352	388
22.	Odisha	517	688
23.	Puducherry (UT)	111	123
24.	Punjab	303	303
25.	Rajasthan	3525	4686
26.	Tamil Nadu	2399	3189
27.	Tripura	93	134
28.	Uttar Pradesh	21828	29017
29.	Uttarakhand	847	1061
30.	West Bengal	8905	9940
31.	Telangana	2532	3367
TOTAL		98820	123700
Seats reserved for			
(i)	Central Government	300	300
(ii)	HCoI	200	200
(iii)	Mehram	200	200
(iv)	Khadim ul Hujjaj	500	625
GRAND TOTAL		100020	125025

*Assam includes Muslim population of Arunachal Pradesh, Meghalaya, Mizoram, Nagaland and Sikkim.

Higher payments for facilities by Indian Haj Pilgrims

4460. SHRI MIR MOHAMMAD FAYAZ: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Indian Hajis are paying more amount as compared to other countries for accommodation and transportation, having same type of facilities;

(b) if so, the details thereof;